

MR. SPEAKER: Now, subject to correction*, the result of the Division is:

Ayes: 205

Noes: 5

The motion was adopted

THE PRIME MINISTER (SHRI RAJIV GANDHI): Sir, I introduce the Bill.

The Lok Sabha then adjourned for Lunch till Forty-five minutes past Fifteen of the Clock

The Lok Sabha re-assembled after Lunch at forty five minutes past Fifteen of the Clock

[MR. DEPUTY SPEAKER *in the Chair*]

MR. DEPUTY SPEAKER: Shri Rajesh Pilot.

SHRI V. KISHORE CHANDRA S. DEO (Parvathipuram): I had given a notice of privilege against Indian Express (*Interruptions*) That newspaper has written articles about the fodder machines.

MR. DEPUTY SPEAKER: I will go through and let you know.

SHRI V. KISHORE CHANDRA S. DEO: The Speaker has promised me. I have given privilege notice.

MR. DEPUTY SPEAKER: Whatever you have given regarding privilege, I will consider.

SHRI V. KISHORE CHANDRA S. DEO: Today is the last day of Parliament.

MR. DEPUTY SPEAKER: I will study it. I will let you know.

(Interruptions)

15.46 hrs.

DELHI MOTOR VEHICLES TAXATION (AMENDMENT) BILL**

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): I Sir, I beg to move for leave to introduce a Bill further to amend the Delhi Motor Vehicles Taxation Act, 1962.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Delhi Motor Vehicles Taxation Act, 1962."

The motion was adopted

SHRI RAJESH PILOT: Sir, I introduce*** the Bill.

15.47 hrs.

MATTERS UNDER RULE 377

[*Translation*]

- (i) **Need to lay a new Railway line from Sahjanva to Dohrighat in Gorakhpur (U.P.)**

SHRI MADAN PANDEY (Gorakhpur): Today the Indian Railways are fully self-sufficient. There is no doubt that the self-

*The following members also recorded their votes for AYES:—

Shri Rajiv Gandhi, Shri Brahm Dutt, Shri J. Chokha Rao, Shri Ram Ratan Ram, Shri Ram Bhagat Paswan, Dr. Kripasindhu Bhoi, Shri Ram Singh Yadav, Shri Natvar Singh Solanki, Shri N. Tambi Singh, Shri Shankar Lal and Shri Mankuram Sodi:

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***Introduced with the recommendations of the President.